NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 46/241-242-243/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

Name of the Company:

Internex Poly Pvt. Ltd.

V/s.

Gangotri Infrastructure Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241-242-243 of the Companies Act,

2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Satzern I Iam Legul chambers

Conset Adno

Retitives

Powshant Bone

1/6 Bone Legal Chambers Adwinte

Advocare

Rexiximens

3. VISHAL SINGH

M/S.KUMAR LASSOCIATES RESPONDENT

NO.1-34

9 - 12

## <u>ORDER</u>

Learned Advocate Mr. S.D Israni with Learned Advocate Mr. Prashant Bare present for present for Petitioners. Learned Advocate Mr. Vishal Singh present for Respondent No. 1 to 3, 9 to 12. None present for other Respondents.

Respondent no. 13 filed reply.

It appears that Respondent no. 13 have not supplied copies of reply on Petitioner and other Respondents except Respondents no. 5 to 8.

Respondent no. 13 is directed to serve a copy of reply. Petitioner and other Respondents shall file rejoinder, if any, after serving copy in advance on Respondents.

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The interim order dated 08.05.2017 shall continue till the next date of hearing.

List the matter on 23.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of July, 2017.